## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3824 ANSWERED ON:20.03.2013 IRREGULARITIES IN NAVODAYA VIDYALAYAS Baske Shri Pulin Bihar

## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the funds sanctioned, released and utilised by the Navodaya Vidyalayas during the last three years and the current year, State-wise;
- (b) whether the auditing of the said funds has been done;
- (c) if so, the details thereof;
- (d) whether the auditors have pointed out some irregularities to the Union Government in this regard; and
- (e) if so, the details thereof and the measures taken to curb such irregularities in these Vidyalays?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR.SHASHI THAROOR)

(a) The details of the funds sanctioned, released and utilised by the Navodaya Vidyalayas during the last three years and the current year are given below. However, there is no provision for state-wise bifurcation of the funds.

Year Funds Funds Utilized Sanctioned/Released

Non-Plan Plan Total Non-Plan Plan Total

2009-10 376.20 1300.00 1676.20 357.46 1281.96 1639.42

2010-11 370.40 1285.00 1655.40 382.25 1285.12 1667.37

2011-12 421.90 1200.00 1621.90 431.76 1141.60 1573.36

2012-13 471.40 1250.00 1721.40 471.40 1250.00 1721.40

- (b)&(c) Yes, Madam. The audit of the funds released to Navodaya Vidyalaya Samiti is done by the Director General of Audit (Central Expenditure) (DGACE).
- (d)&(e) The Audit Reports have pointed out certain procedural irregularities which have been noted by the NVS for necessary compliance. Accordingly, the replies on the audit observations have been submitted to the Director General of Audit (Central Expenditure) by the NVS.